

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

O.A No.4078/2015

New Delhi this the 5th day of November, 2015

**Hon'ble Mr. Justice B. P. Katakey, Member (J)
Hon'ble Shri K. N. Shrivastava, Member (A)**

Raghvendra Kumar Gupta, aged 26 years, SC/TO
S/o Late Shrawan Kumar Gupta
R/o WZ-06 (GF), Street No.20,
New Mahavir Nagar,
Tilak Nagar,
New Delhi-110018.Applicant

(By Advocate: Applicant present in person)

VERSUS

1. Delhi Metro Rail Corporation Ltd.
Through the Managing Directors,
Delhi Metro Rail Corporation,
Metro Bhawan,
New Delhi.
2. The Director (Operations),
Delhi Metro Rail Corporation,
Metro Bhawan,
New Delhi.
3. The General Manager (Operation),
Delhi Metro Rail Corporation,
Metro Bhawan,
New Delhi.
4. The DGM/O-III,
Delhi Metro Rail Corporation,
Metro Bhawan,
New Delhi.Respondents

O R D E R (O R A L)

Hon'ble Mr. Justice B. P. Katakey, Member (J)

Mr. Raghvendra Kumar Gupta, the applicant in person submits that he may be given liberty to withdraw the O.A with liberty to re-file the O.A.

2. Prayer is allowed.

3. The O.A is dismissed on withdrawal with liberty as prayed for. No costs.

(K. N. Shrivastava)
Member (A)

(Justice B.P. Katakey)
Member (J)

/Mbt/

